

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**REVIEW APPLICATION NO. 291/00011/2015  
WITH MA NO.291/00266/2015(OA NO.759/2013)**

**Date of Order: 26.7.2016**

**CORAM**

**Hon'ble Mr. Sanjeev Kumar Kaushik, Judicial Member  
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Jitendra Kumar S/o Late Shri Ramesh Chand Sharma, aged about 25 years, resident of Outside Delhi Gate, Near Ganga Mandir, Khai Upar, Alwar(Rajasthan)-301001.

.....Applicant

(By Advocate Mr. Amit Mathür)

VERSUS

- 1.Union of India, through its Secretary, Ministry of Defence, New Delhi.
- 2.Chief Engineer, Jaipur Zone, Military Engineer Services, Power House Road, Bani Park, Jaipur.

.....Respondents

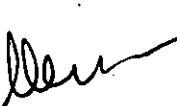
(Advocate Mr. S.S.Sharma )

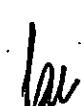
**ORDER**

**(Per Hon'ble Mr. Sanjeev Kumar Kaushik, Judicial Member)**

Mr. Amit Mathur, Counsel for the applicant submits that this Review Application has become infructuous as the compliance has been made.

In view of the submissions made, the Review Application is dismissed. MA No.291/00266/2015 also stands dismissed.

  
(Ms. Meenakshi Hooja)  
Member (A)

  
(S.K.Kaushik)  
Member (J)